

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
JOGVICK MANUFACTURING AND TRADING PRIVATE LIMITED OPERATING IN
LIQUOR BUSINESS AT KOLKATA-700020, WEST BENGAL
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS | |
|-----|---|---|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP No. | Jogvick Manufacturing And Trading Private Limited PAN: AABCJ3996J CIN: U15520WB1998PTC086636 |
| 2. | Address of the registered office | The Millenium, 235/2A, A.J.C. Bose Road, 4th Floor Kolkata-700020, West Bengal. |
| 3. | URL of website | NA |
| 4. | Details of place where majority of fixed assets are located | Kolkata |
| 5. | Installed capacity of main products/ services | NA |
| 6. | Quantity and value of main products/ services sold in last financial year | NA |
| 7. | Number of employees/ workmen | No employee/ workmen as on the CIRP commencement date |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Turnover: Rs.99.94Crores as per the last available financial statements available dated 31.03.2014. |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | cirp.jogvick@gmail.com |
| 10. | Last date for receipt of expression of interest | 06.07.2026 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 08.07.2026 |
| 12. | Last date for submission of objections to provisional list | 13.07.2026 |
| 13. | Date of issue of final list of prospective resolution applicants | 16.07.2026 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 18.07.2026 |
| 15. | Last date for submission of resolution plans | 17.08.2026 |
| 16. | Process email id to submit Expression of Interest | cirp.jogvick@gmail.com |
| 17. | Details of the corporate debtor's registration status as MSME. | NA |

(subject to exclusion/extension as may be allowed)



J. Lohia

JITENDRA LOHIA
Interim Resolution Professional
Reg No: IBBI/PA-001/IP-P00170/2017-18/10339
AFA No: AA1/10339/02/300627109129 valid up to 30.06.2027
Jogvick Manufacturing and Trading Private Limited
Date: 20.06.2026
Place: Kolkata